

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 103  
IB-828/ND/2020**

**IN THE MATTER OF:  
MD Zunaid**

**...PETITIONER**

**VS**

**M/s Devika Builders Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

**Order delivered on 16.09.2020  
(Virtual Hearing)**

**Coram:  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. M.D. Zunaid, Advocate  
For the Respondent/Corporate Debtor :**

**ORDER**

Heard the submissions made by the counsel for the petitioner as the counsel has prayed for time due to bad Wi-fi connection at his end. The prayer for grant of time is allowed. Let this matter be listed on 25<sup>th</sup> September, 2020.

**-Sd-**

**(V.K. Subburaj)  
Member (T)**

**-Sd-**

**(P.S.N. Prasad)  
Member (J)**

(Annu)